# COURT-I

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

# **APPEAL NO. 140 OF 2016**

# Dated: 15<sup>th</sup> November, 2017

#### Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Present: Hon'ble Mr. I. J. Kapoor, Technical Member

<u>In the matter of:</u> M/s Ramayana Ispat Pvt. Ltd. Vs.				Appellant(s)
Rajasthan Vidyut Prasaran Nig	am	Ltd. & Ors.	••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Manu Seshadri Mr. Aditya Singh	i	
Counsel for the Respondent(s)	:	Mr. Pradeep Misra Mr. Manoj Kr. Shar		· R-1
		Mr. Raj Kumar Meh Ms. Himanshi Andl		R-3

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on 17.01.2018.

(I.J. Kapoor) **Technical Member**  (Justice Ranjana P. Desai) Chairperson

ts/tpd